

- (ix) Integrated Child Development Services (including nutrition mission, maternity benefits and program for adolescent girls)
- (x) Integrated Child Protection Scheme
- (xi) Mid-Day-Meal Program
- (xii) Housing for All (Rural and Urban)
- (xiii) National Livelihood Mission (Rural and Urban)
- (xiv) Forestry and Wildlife (including Green India Mission, Project Tiger and Integrated Development of Wildlife Habitats)
- (xv) Urban Rejuvenation (AMRUT) and Smart Cities Mission
- (xvi) Modernisation of Police Forces
- (xvii) Infrastructure Facilities for Judiciary

NPA's in PSBs and private sector banks

2631. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:

- (a) how much loan amounts/has been given by various PSBs and private sector banks till October, 2015, sector-wise;
- (b) how much of loan amounts turned into bad loans/NPAs till October, 2015;
- (c) whether Government's attention have been drawn towards any report in which nearly more than 14 lakh crores of rupees turned into bad loans/NPAs in the various PSBs and private banks;
- (d) if so, Government's response thereto and truth in this regard; and
- (e) how Government is planning to bring down NPAs?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) and (b) The details of Sectoral advances and Non-Performing Assets (NPAs) for Public Sector Banks (PSBs) and Private Banks as on 30th September, 2015 are given in Statement (*See below*).

(c) and (d) The Government/RBI has not come across any such report.

(e) The Government is taking sector specific measures in identified infrastructure and core sectors where there is stress due to systemic issues. Six new Debt Recovery Tribunals (DRTs) are being established to facilitate recovery. RBI as the regulator has issued guidelines which *inter alia* provide for early Recognition of Financial Distress, Prompt Steps for Resolution and Fair Recovery for Lenders, Framework for Revitalizing Distressed Assets in the Economy —Review of the Guidelines on Joint Lenders' Forum (JLF), Corrective Action Plan (CAP) and Strategic Debt Restructuring (SDR).

Statement*Data on Sector-wise Advances and Non-Performing Assets (NPAs) thereon as on September, 2015*

Bank Name	Month	Total	Gross	Agriculture	NPA	MSE	NPA	Other	NPA	Real	Real	Outstanding	Retail
	Year	Gross	NPAs	Sector	Agri	Sector	MSE	Priority	Other	Estate	Estate	Retail	sector
		Advances						Sector	Priority	Exposure	NPAs	Loans	NPAs
Private Sector Banks	Mar-15	14,38,641	31,586	1,51,297	2,801	2,06,100	3,498	87,011	917	3,73,141	2,671	4,48,204	4,856
	Sep-15	15,54,096	34,732	1,59,824	3,316	2,29,466	4,317	96,515	1,193	4,03,705	2,976	4,90,266	5,386
Public Sector Banks	Mar-15	49,16,113	2,67,065	6,83,152	36,484	6,13,237	47,490	3,59,905	11,926	7,91,310	11,476	8,95,666	19,471
	Sep-15	48,36,302	2,99,473	7,19,661	41,448	6,10,949	57,153	4,20,953	37,224	8,25,981	17,701	9,34,547	25,168

Note: Data on different sectors are not mutually exclusive*Source:* RBI-Off-site returns as reported by banks, domestic operations